

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/ 1514 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeeta Mahanta,
Principal Judge, Family Court-III,
Kamrup(M), Guwahati.

Dated Guwahati, the ¹⁶ 7 March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK3/2/14/PJ/57/25 dated 10.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.03.2025**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/ 1515 /A, dated , 17-03-2025

Copy forwarded to:

✓ 1. The Project Manager, Gauhati High Court.

17/03/25
JT. REGISTRAR (VIGILANCE)